GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1762 TO BE ANSWERED ON 16.12.2022

BUDGET ALLOCATION FOR BBBP SCHEME

1762. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether 15th Finance Commission approved Beti Bachao-Beti Padhao (BBBP);
- (b) whether it is also true that the above scheme covers all districts;
- (c) if so, the details thereof;
- (d) details of multi-sectoral interventions that the Ministry proposed under BBBP;
- (e) the reasons for bringing down budget for BBBP from Rs. 200 crore in 2017-18 to just Rs. 100 crore in 2021-22; and
- (f) details of budget provided for 2022-23 and expenditure made till November, 2022, State-wise, with a particular reference to Andhra Pradesh?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) Beti Bachao Beti Padhao (BBBP) scheme was launched on 22nd January, 2015 as a tri-ministerial effort of the Ministry of Women & Child Development, Ministry of Education and Ministry of Health and Family Welfare to prevent gender biased sex selective elimination, to ensure survival and protection of girl child and also to ensure education of the girl child. Now, in the 15th Finance Commission Period, BBBP has been approved as a component of Sambal Sub-scheme of Mission Shakti. Now, the Ministry of Skill Development and Entrepreneurship and Ministry of Minority Affairs have also been added as partners with a view to undertake a special drive and awareness programme for promoting skilling among girls. The scheme has been expanded to cover all the districts of the country through multi-sectoral interventions focused on zero-budget advertising and encouraging greater spend on activities that have on ground impact e.g., promotion of sports among girls, self-defense camps, construction of girls toilets, making available sanitary napkin vending machines and sanitary pads especially in educational institutions, awareness about Pre-Conception and Pre-Natal Diagnostic Techniques (PC-PNDT) Act and skilling of girls etc.

(e) From Financial Year 2017-18 to 2020-21, budget under BBBP was allocated for two components namely (i) Media Advocacy Campaign on all India basis and (ii) Multi Sectoral Intervention in 405 districts. However, in the 15th Finance Commission period, the component of Media Advocacy has been kept combined for all the sub schemes of Mission Shakti including BBBP. Accordingly, budget has been rationalized.

(f) The total budget of BBBP for Financial Year 2022-23 is Rs 222 crore and state-wise release is at **Annexure**

Statement in reference to part (f) of Lok Sabha admitted Unstarred Un-Starred Question No. 1762 for answer on 16.12.2022 asked by SHRI BALASHOWRY VALLABHANENI regarding "Budget Allocation for BBBP Scheme ".

S No.	State	(Amount is crores) Total Fund Released during Financia
		Year 2022-23
		(as on 14.12.2022)
1	Andhra Pradesh	0
2	Arunachal Pradesh	0
3	Assam	0
4	Bihar	6.6
5	Chhattisgarh	0
6	Goa	0
7	Gujarat	0
8	Haryana	0
9	Himachal Pradesh	1.19
10	J&K	0
11	Leh	0
12	Jharkhand	0
13	Karnataka	0
14	Kerala	0
15	Madhya Pradesh	5.70
16	Maharashtra	0
17	Manipur	0
18	Meghalaya	0
19	Mizoram	0
20	Nagaland	0
21	Odisha	0
22	Punjab	0
23	Rajasthan	4.14
24	Sikkim	0
25	Tamil Nadu	7.6
26	Telangana	8.2
27	Tripura	0
28	Uttar Pradesh	0
29	Uttarakhand	0.64
30	Andaman & Nicobar	0
31	Chandigarh	0
32	Dadra Nagar Haveli	0
33	Daman and Diu	0
34	NCT DELHI	0
35	Lakshadweep	0
36	Puducherry	0
	Total	34.07

State/UT wise Status of Funds in current year 2022-23.